

Regulations for Promotion of Top Officers in Central Information Service

9876. SHRIMATI MRINAL GORE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Central Information Officers have in a resolution appealed to Government not to impose outsiders into the Press media and providing them top most posts;

(b) if so, what are the regulations for the promotions of Information Officers, Dy Information Officers and Deputy Principal Information Officers;

(c) whether these regulations are observed; and

(d) if not, why not?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir. The C.I.S. Association have made a representation requesting the appointment of an officer of the C.I.S. to the post of Principal Information Officer in Press Information Bureau. All other posts are held by Officers of Central Information Service.

(b) For promotion to the post of Information Officer which is included in Grade I of CIS, an officer should have put in 5 years of continuous approved service in the lower Grade i.e. Grade II of C.I.S. Likewise for the post of Dy. P.I.O. which is included in the Junior Administrative Grade of C.I.S., an officer should have put in 5 years of continuous approved service in the lower Grade i.e. Grade I of C.S.I. For promotion, there is also a provision that "provided that where an officer in a particular Grade is considered for promotion, all officers senior to him in that Grade shall also be considered for such promotion notwithstanding that they may not fulfill the requirements as to the minimum length of service prescribed above". There are no posts of Deputy Infor-

mation Officer in the Central Information Service Cadre.

(c) Yes, Sir.

(d) Does not arise.

Broadcasting of Interview of former Prime Minister

9877. PROF. P. G. MAVALANKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether AIR and/or Doordarshan Stations in Delhi and/ or elsewhere in the country recorded and/ or broadcast interview/talk/message by the former Prime Minister of India, Smt Indira Gandhi, between March 24, 1977 and April 20, 1978,

(b) if so, full facts and reasons thereof; and

(c) whether during the said period any of the Radio and/or Television Stations broadcast or showed any programme which featured Mrs. Gandhi's personal participation appearance, if so details thereto?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (c). All India Radio did not broadcast any new interview, talk or message by the former Prime Minister, Smt Indira Gandhi, after March 24, 1977. However, a few sentences in her voice were used in two programmes, one in English and the other in Hindi, put out at the end of 1977 recapitulating the major events of the year. These sentences related to the announcement made by Smt. Gandhi about holding of Lok Sabha elections in March 1977 and her remarks while stepping down from office after her defeat which were relevant in the context of the developments during the year.

On Doordarshan no programme featuring Mrs. Gandhi's personal participation was telecast during the period between March 24, 1977 and April 20, 1978. But three film-based News-items about her, in which she appears briefly in vision, were telecast in its news-bulletins by the Delhi Door-

darshan Kendra during this period. These were:—

- (1) Mrs. Gandhi laying wreath at the Shanti Van Samadhi of Jawaharlal Nehru on May 27, 1977;
- (2) Mrs. Gandhi being released after arrest on October 4, 1977; and
- (3) Mrs. Gandhi arriving at Patiala House for appearance before Shah Commission on January 9, 1978.

Political Situation in Mizoram

9878. SHRI CHITTA BASU:
SHRI KANWAR LAL
GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have since made an assessment of the political situation prevailing in Mizoram following the break-down of parleys with MNF;

(b) if so, the assessment made; and

(c) the measures proposed to be taken on administrative and political levels to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):
(a) to (c). The situation in Mizoram is kept under constant review and appropriate measures are taken from time to time. The Government decided to hold Assembly elections in Mizoram and these are now scheduled to be held on the 17th and 20th May, 1978. This decision has been well received in Mizoram. Adequate security and other arrangements have been made to ensure that the elections are fair, free and peaceful.

बस्तर, मध्य प्रदेश में उद्योग का विकास

9879. श्री जयन सिंह ठाकुर: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने ग्रामीण तथा पिछड़े क्षेत्रों में उद्योगों के विकास के लिए कोई नई नीति निर्धारित की है ; और

(ख) यदि हा, तो मध्य प्रदेश में, विशेष रूप से बस्तर जिले में, लघु उद्योग के विकास और युवकों को रोजगार देने सम्बन्धी सरकार की नीति का ब्यौरा क्या है ?

उद्योग मंत्रालय में राज्य मंत्री (श्रीमती आशा भयसी) : (क) और (ख). सरकार ने यह निश्चय किया है कि 1971 की जनगणना के अनुसार 10 लाख से अधिक आबादी वाले विभिन्न महानगरों की कुछ सीमाओं के भीतर और 5 लाख से अधिक आबादी वाले शहरी क्षेत्रों में नये औद्योगिक उपक्रम स्थापित करने के लिए और अधिक लाइसेंस जारी नहीं किये जाने चाहिए। राज्य सरकारों और वितीय संस्थानों से कहा जायेगा कि वे इन क्षेत्रों में उन उद्योगों को समर्थन न दें जिनके लिए बड़ी मात्रा में निवेश करने के बावजूद औद्योगिक लाइसेंस लेने की आवश्यकता नहीं होती, सरकार बड़े पैमाने के उन विद्यमान उद्योगों को भी सहायता देने पर विचार करेगी जो अपनी आबादी वाले महानगरों से अपने उद्योगों को पिछड़े क्षेत्रों में मायता प्राप्त स्थानों पर स्थानान्तरित करना चाहते हैं।

लघु उद्योगों और कुटीर उद्योगों के विकास की दृष्टि से उन्हें बड़े शहरों और राज्यों की राजधानियों में हटाकर जिलों के प्रभाव क्षेत्रों में ले जाने के विचार से जिला उद्योग क्षेत्रों की स्थापना की जा रही है ताकि छोटे और अस्थिर उद्योगों की सभी प्रकार की